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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 81/2017 in T.P No. 96/397-398/NCLT/AHM/2016 (New)
C.P. No. 42/397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

Name of the Company:



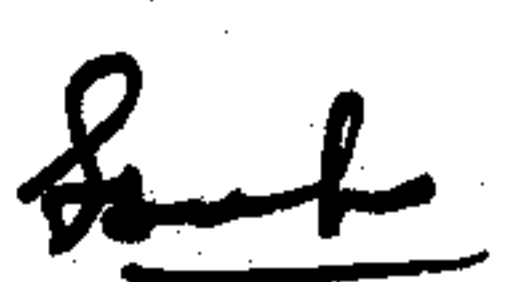

Peter Leonidas & Anr.

V/s

Soma Tech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section Section 397-398 of the Companies Act,
1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rushabh H. Shah	Advocate	Respondent No. 3-4	
2.	Rohan A. Shah	Advocate	Respondent No.	
3.	Siddharth Sinha	Advocate	Applicant	
4.	SHRI NAVIN PAHWA FOR THAKKAR & PAHWA, ADVS.	SR. ADV.	RESPONDENT. NO. 1.	

ORDER

Learned Advocate Mr. Siddharth Sinha i/b J. Sagar & Associates present for Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent No. 1. Learned Advocate Mr. Rohan Shah present for Respondent No.2. Learned Advocate Mr. Rushabh Shah present for Respondents No.3 and 4.

Both sides represented that settlement talks are going on.

List the matter on 17.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 10th day of October, 2017.